

Declaration of Assets and Liabilities

Year: 2023-24

I, RAVISHANKAR VISHWAKARMA, son/daughter/wife of RAJA VISHWAKARMA
aged 34 years, belonging to BPHAR VISHWAN SARMA (PADMA)
service and persently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	16,000	MAMTA KUMAR 8,000	NDL	NDL	
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	SBT-124275 PNB-RS- 69740 BOB-RS- 8703 CANARA-B-RS. 3412 INDIAN-RS. 2442	INDIAN BANK-54370 CANARA-4800	NDL	NDL	
(iii)	Bonds, Debentures and Shares in companies	LTC-4026 (8month) LTC-2065 (3month)	LTC-3978 (6month)	NDL	NDL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	PPF A/C-RS. 55704 2000 (1month)	NDL	NDL	NDL	
(v)	Motor Vehicles (details of make, etc.)	BR01FB9913 HERO ST	—	—	—	—
(vi)	Jewellery (give details of weight and value)	670LD-52	61-7302 SIL-73002	SIL-71002	NDL	—
(vii)	Other assets, such as values of claims/interests	NDL	NDL	—	—	—

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NPL	✓	—	—	—
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NPL	—	—	—	—
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NPL	✓	—	—	—
(iv)	House/Apartments etc. -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NPL	—	—	—	—
(v)	Others(Such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note : Please give separte details for each item)

Sr. No.	Description	Name & Address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on.....
(a)	(i) Loan from Banks	NPL	—
	(ii) Loan from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c)dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	NPL	—
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	NPL	—
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	ABSPV26044	
	(ii) Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NPL	—
	(iii) Sales Tax[Only in case of proprietary business]	NPL	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :- 110195365710

Gender :- M

Date of Birth :- 1 9 1 1 1 9 8 9

Class/Group :- C

Cadre :- B DHAR VIDHAN SABHA, PATNA

Home District :- ROHTAS

I hereby declare that the above details are true to the best of my knowledge and belief.

Place : PATNA

Date : 15/02/2024

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.

Signature: Ravi Shankar

Name of Employee : RAVI SHANKAR VISHWAKARMA

Designation : OFFICE ATTENDANT

Department : B DHAR VIDHAN SABHA, PATNA

Ravi Shankar